

**INCOME TAX APPELLATE TRIBUNAL  
[ DELHI BENCH "A": NEW DELHI ]**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND  
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER  
(Through Video Conferencing)**

ITANo. 1191/Del/2018  
(Assessment Year: 2014-15)

Shri Ashok Kumar Jhawar, 191-MIG Housing Board Colony, Sector: 10, Faridabad Haryana - 121 006.  <b>PAN: AEOPJ0797B</b>	Vs.	ITO,  Ward: 1 (1)  Faridabad.
(Appellant)		(Respondent)

Assessee by :	Shri A. K. Singhal, C.A.;
Revenue by:	Shri Ashok Kumar, Sr. DR;
Date of Hearing :	17/03/2021
Date of pronouncement :	17/03/2021

**ORDER**

**PER PRASHANT MAHARISHI, A. M.**

1. This appeal is filed by the assessee for assessment year 2014-15 against the order of the Id. CIT (Appeals), Faridabad, dated 5.12.2017.
2. At the time of hearing the assessee submitted that he has opted to settle the dispute involved in the impugned appeal under The Direct Taxes Vivaad Se Vishwas Scheme and has already filed Form Nos. 1 and 2 and Form No. 4 under the Scheme. Therefore, the appeal of the assessee may be allowed to be withdrawn.
3. The Id. DR also agreed with the above contentions.
4. On careful consideration of the fact it is found that Form No. 5 has been issued to the assessee on 28<sup>th</sup> of March, 2020 under The Direct Taxes Vivaad Se Vishwas Act, 2020. Therefore, the appeal of the assessee is allowed as withdrawn and hence dismissed.

5. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on 17/03/2021.

**Sd/-  
(AMIT SHUKLA)  
JUDICIAL MEMBER**

**Sd/-  
(PRASHANT MAHARISHI)  
ACCOUNTANT MEMBER**

Dated : 17/03/2021.

\*MEHTA\*

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1. Appellant;
2. Respondent
3. CIT
4. CIT (Appeals)
5. DR:ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi

Date of dictation	17.03.2021
Date on which the typed draft is placed before the dictating member	17.03.2021
Date on which the typed draft is placed before the other member	17.03.2021
Date on which the approved draft comes to the Sr. PS/ PS	17.03.2021
Date on which the fair order is placed before the dictating member for pronouncement	17.03.2021
Date on which the fair order comes back to the Sr. PS/ PS	17.03.2021
Date on which the final order is uploaded on the website of ITAT	17.03.2021
date on which the file goes to the Bench Clerk	17.03.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	